

Annexure-7

Name of the corporate debtor: **Indian Clothing League Private Limited**; Date of commencement of CIRP: **2nd May 2023**; List of creditors as on: **17th February 2025**

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	CGST Gurugram	Union Govt	20.07.2023	6971669	0	Tax Dues	No	0	0	0	0	6971669	Rejected (post ICD)
2	ETO Chandigarh	UT of Chandigarh	29.08.2023	608774	0	Tax Dues	No	0	0	0	0	608774	Rejected (on wrong Form)
3	ETO Chandigarh	UT of Chandigarh	01.02.2024	608774	0	Tax Dues	No	0	0	0	0	608774	Rejected (post ICD)
4	ETO Ludhiana	Punjab Govt	19.03.2024	69881271	0	Tax Dues	No	0	0	0	0	69881271	Rejected (post ICD)
5	ETO Gurugram	Haryana Govt	06.05.2024	1291768	0	Tax Dues	No	0	0	0	0	1291768	Delayed under Regu 12(1)
6	ETO Ludhiana	Punjab Govt	04.02.2025	15615331	0	Tax Dues	No	0	0	0	0	15615331	Rejected (post ICD)